

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3154
(To be answered on the 17th December 2015)**

CIVIL AVIATION REQUIREMENTS POLICY

3154. SHRI KIRTI VARDHAN SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has finalised its Civil Aviation Requirements (CAR) policy for purchase and operation of Powered Hang Glider, which has been pending for revision for the last many years; and**
- (b) if so, the details thereof and if not, the reasons therefor and the time by which it is likely to be finalised?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (b) Directorate General of Civil Aviation (DGCA) is having regulation as Civil Aviation Requirements (CAR), Section-2, Series-O, Part VI for registration, Airworthiness and Operation of Powered Hang Glider. This CAR does not cover any DGCA policy related to purchase of Powered Hang Glider. DGCA has already prepared and put for consultation the revised draft CAR Section-2, Series-O, Part VI.
